

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 19-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
<b><u>HEARING</u></b>				
2	ABA	101967/2019	Bhajanpal Singh Chadha And Anr. Vs State Mulund Police Station	Mukta ThaparBha
3	ABA	102172/2019	Nafisa Sharif Khan And 4 Others Vs State Dharavi Police Station	Kavita N Rathod
4	BAIL APPL POCSO	101044/2020	Vishnu Tukaram Okate Vs The State of Maharashtra through Panth Nagar Police Station	Kiran Mhatre , Vijay N. Kanthe, Nitin ujgare
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
5	POCSO SPL CASE	100447/2014	The State Shivaji Nagar P.S Vs Shahbaj @ Sikandar Jahir Ahmad Shaikh	
<b><u>EVIDENCE PART HEARD</u></b>				
6	POCSO SPL CASE	100277/2017	DONGRI POLICE STATION Vs SAIF SALIM NAIK	
<b><u>EVIDENCE</u></b>				
7	POCSO SPL CASE	100285/2016	THE STATE OF WADALA T T POLICE STATION. Vs RAHUL RANGNATH JANRAO	
<b><u>CHARGE</u></b>				
8	POCSO SPL CASE	100534/2014	The State D.N.Nagar P.S Vs Sobir Abubakar Borbuyan 2. Aftabbuddin Faijul Rehman Chousharu	
9	POCSO SPL CASE	100158/2019	The State of Maharashtra - Bhandup Police Station Vs Vijay Tuntun Yadav	PP Adv. V.K. Singh (SA)
<b><u>APPEARANCE</u></b>				

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10	POCSO SPL CASE	100371/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Babu Shiva Devndra and other 02	PP
11	POCSO SPL CASE	100384/2019	The State- Deonar Police Station Vs Savita Chandrkant Dhoble	PP
12	REMAND APPL POCSO	100441/2020	The State through Shivaji Nagar Police Station, Mumbai Vs Farhan @ Kamrul Huda Nurul Huda Khan	PP
13	REMAND APPL POCSO	100526/2020	STATE GOVERNMENT MANKHURD POLICE STATION MUMBAI Vs DILIP GNADALAL PATEL AND OTHRES	PP
14	REMAND APPL POCSO	100527/2020	The state of Maharashtra through Vikhroli Police Station, Mumbai. Vs Akash Devidas Chavan	PP
15	REMAND APPL POCSO	100528/2020	STATE GOVERNMENT BHOIWADA POLICE STATION, MUMBAI Vs PRTIK GANESH SOLANKI	PP
<b><u>REPORT</u></b>				
16	REMAND APPL POCSO	100535/2020	The State Of Maharashtra Through Antiphill Police Station Vs Sunny Bhupendra Singh	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100038/2014	The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma	
<b><u>HEARING</u></b>				
2	ABA	100205/2020	Girdhari Govind Kharva Vs State Ghatkopar Police Station	I A Khan
<b><u>EVIDENCE PART HEARD</u></b>				
3	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100530/2019	The State of Maharashtra - Shivaji Park Police Station Vs Badshah Taher Khan	PP
<b><u>CHARGE</u></b>				
5	POCSO SPL CASE	100418/2019	The State of Maharashtra - Ghatkopar Police Station Vs Anjanikumar @ Tamatar @ Rakesh Vashishthamuni Pande	PP
6	POCSO SPL CASE	100442/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Vijay Balkrushna Pelapkar	PP
7	POCSO SPL CASE	100491/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Lays Mohd. @ Langda Munna Sharif Khan and other 02	PP
8	POCSO SPL CASE	100578/2019	The State of Maharashtra - Shivaji Park Police Station Vs Atul Bhagwan Sakpal	APP
<b><u>APPEARANCE</u></b>				

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9	POCSO SPL CASE	100528/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Raees Mohd. Amruzama Kazi	PP
10	REMAND APPL POCSO	100555/2020	The State of Maharashtra Through Vikroli Police Station Vs Jaid Javed Khan	PP

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<b><u>APPEARANCE</u></b>				
1	REMAND APPL POCSO	100523/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Bholanath @ Alok Amar Singh	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	102181/2019	Abuzaid Rafiq Mansuri Vs State Vikhroli Police Station	Anis Mujawar
<b><u>HEARING</u></b>				
2	ABA	100150/2020	Sunil Raghunath Kothekar Vs Dadar Police Station	S.M. Gaonkar and Associates
3	BAIL APPL POCSO	100956/2020	DILIP GANDALA PATEL @ WASHI Vs MANKHURD POLICE STATION, MUMBAI.	SIJIT
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100628/2019	The State of Maharashtra - Bhoiwada Police Station Vs Kasim Ali Kadar Khan	PP
<b><u>CHARGE</u></b>				
5	POCSO SPL CASE	100193/2016	THE STATE OF MATUNGA POLICE STATION. Vs PARSHURAM BALU GOSAVI.	
6	POCSO SPL CASE	100375/2016	MUMBAI CENTRAL RAILWAY POLICE STATION. Vs MOHAMMAD AARIF WAHID SHAIKH	
7	POCSO SPL CASE	100034/2018	The State of Bhoiwada Police Station Vs Omkar Rajaram Deshmukh	
8	POCSO SPL CASE	1000550/2018	The State of Ghatkoper Police Station Vs Rahul Shyamdhani Jaiswar and other 03	PP Rajesh Jaiswar, S.P.Khatu
9	POCSO SPL CASE	100132/2019	STATE GOVERNMENT, Wadal T T Police Station Vs Vikran Sheshmani Gautam	

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10	POCSO SPL CASE	100292/2019	The State of Maharashtra - Vakola Police Station Vs Janam Pradip Porwal	PP
11	POCSO SPL CASE	100495/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Afridi Zakir Hussen	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
12	POCSO SPL CASE	100342/2019	The State of Maharashtra - Navghar Police Station Vs Shivam @ Mohd. Jahir Badrul Shaikh	PP

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1	ABA	101893/2019	Kaushik Kumud Vyas Vs State Navghar Police Station	Rajbali S Dubey
2	ABA	100101/2020	Paramveersingh Surjitsingh Mirdha And Anr. Vs State Nirmal Nagar Police Station	Vishal Deshmukh
<b>STATEMENT US 313 CR.P.C.</b>				
3	POCSO SPL CASE	100557/2017	The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades	
<b>Sub Matter: BAIL APPL POCSO/0100692/2020</b>				
<b>CHARGE</b>				
4	POCSO SPL CASE	100091/2016	THE STATE OF RCF POLICE STATION. Vs MAHESH PARSURAM ADMANE.	Adv. Sachin Pandey
5	POCSO SPL CASE	100196/2016	THE STATE OF BANDRA POLICE STATION. Vs EJAJ MUNIR KHAN.	Adv. Seema Singh
6	POCSO SPL CASE	100259/2017	VIKHROLI POLICE STATION Vs AAMIR AYAJ SHAIKH	
7	POCSO SPL CASE	100552/2017	The State Dongri Police Station Vs Shammuddin Abdul Hannan Khan	
<b>REPLY/SAY</b>				
8	POCSO SPL CASE	1000431/2018	The State of Khar Police Station Vs Milan Harikishan Shah @ Re and other 1	PP
9	POCSO SPL CASE	1000634/2018	The State of Khar Police Station Vs Ravi Dhanesh Desai @ R.D. and Others	PP



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10	POCSO SPL CASE	100666/2018	The State of R.A.K. Road Police Station Vs Ramesh Sakharam Jadhav	PP
<b><u>APPEARANCE</u></b>				
11	POCSO SPL CASE	100002/2017	L.T. MARG POLICE STATION. Vs AKSHAY PANDURANG GARGOTE	
12	POCSO SPL CASE	100344/2018	State Dongri Police Station Vs Imran Ismail Gujrati	z
13	POCSO SPL CASE	100017/2019	The State of Antop Hill Police Station Vs Badshaha Mohd. Salim Shaikh	PP
14	POCSO SPL CASE	100284/2019	The State of Maharashtra - Mulund Police Station Vs Khwaja Chand Shaikh and Ors.02	PP
15	POCSO SPL CASE	100324/2019	The State- Nirmal Nagar Police Staion Vs Sanjaykumar Kanayalal Agrwal	PP
16	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP
17	POCSO SPL CASE	100450/2019	The State of Maharashtra - Mankhurd Police Station Vs Abdul Ahmad Shaikh	PP
18	POCSO SPL CASE	100524/2019	The State of Maharashtra - Vakola Police Station Vs Raju Chandan Tayde	PP
19	POCSO SPL CASE	100546/2019	The State of Maharashtra - Santacruz Police Station Vs Omprkash Sagarmal Nayak	PP

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20	POCSO SPL CASE	100661/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Yasminbano Tajmohammed Siddiqui	PP
21	POCSO SPL CASE	100678/2019	The State of Maharashtra - Nehru Nagar Police Stationn Vs Jayant Chandrkant Sutar	PP
22	REMAND APPL POCSO	100345/2020	The State of Maharashtra through Khar Police Station, Mumbai Vs Naresh Satyavan Balani	PP
23	REMAND APPL POCSO	100546/2020	The State of Maharashtra through Pant Nagar Police Station, Mumbai Vs Vishnu Tukaram Okate	PP
24	REMAND APPL POCSO	100551/2020	The State of Maharashtra through Mankhurd Police Station, Mumbai Vs Mohd. Arman @ Rehan Rafiq Siddiqi	PP
<b>REPORT</b>				
25	POCSO SPL CASE	100171/2015	The State Govandi Police Station Vs Mohini Yashodas Thorat and Anr.	
<b>( Main Matter REMAND APPL POCSO/0100153/2015)</b>				
26	POCSO SPL CASE	100429/2015	The State of Kurla Police Station Vs Mustafa Mumtiyaz Salmani	
27	POCSO SPL CASE	100476/2015	The State of Cuffe Parade Police Station. Vs Rahul Krushna Naidu	